



## **Central Administrative Tribunal**

### **Jammu Bench, Jammu**

Hearing through video conferencing

**TA No. 61/04068/2020**

This the 11<sup>th</sup> day of November, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Dr. Sonam Krishan, age 31 years, S/o Sh. Kasturi Lal Gupta, R/o Ward No. 8, Hiranagar, District Kathua

.....Applicant

(Advocate: Mr. Raghu Mehta)

### **Versus**

1. State of Jammu & Kashmir through Commission/Secretary to Govt. Education Department, Civil Sectt., Jammu.
2. J&K Board of School Education through its Secretary, Rehari, Jammu.
3. Chairman, J&K Board of School Education, Rehari, Jammu.
4. Sh. Veena Rajput, Secretary, J&k Board of School Education, Rehari, Jammu.
5. Sh. N A Ganai, Chairman, J&K Board of School Education, Rehari, Jammu.

6. Ms. Aliya Qayoom (Mathematics) D/o Abdul Qayoom R/o 5,  
Friends Colony, Barzulla, Srinagar.

.....Respondents

(Advocate: None

**O R D E R**

1. Learned counsel for the applicant submits that applicant does not want to press this T.A.
3. Accordingly, T.A. is dismissed as not pressed. No costs.

**(Rakesh Sagar Jain)  
Member (J)**

Manish/-